

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 65
ANSWERED ON 22/07/2024

**IN-SITU REHABILITATION OF SLUM DWELLERS UNDER PM AWAS YOJANA-
URBAN (PMAY-U)**

65. SHRI AJAY MAKAN

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the details of year-wise break-up of each of the 4 components (since the inception of the scheme), i.e., PMAY-U has four components: in-situ rehabilitation of existing slum dwellers, credit-linked subsidy scheme (CLSS) for EWS, affordable housing in partnership (AHP), and subsidy for beneficiary-led individual house construction, in terms of allocation by the Ministry, resources transferred by the Ministry, number of houses sanctioned and number of houses completed under the scheme;
- (b) the State-wise list of existing houses demolished/grounded, but not completed, along with the period since grounded; and
- (c) the reasons for the above?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN AFFAIRS
(SHRI TOKHAN SAHU)

(a) to (c): 'Land' and 'Colonisation' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana – Urban (PMAY-U) since June 25, 2015 to provide pucca house in urban areas across the country. The scheme is implemented through four verticals, i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). As on 15.07.2024, 118.64 lakh houses have been sanctioned by the Ministry, out of which 114.33 lakh have been grounded and 85.04 lakh have been completed/delivered to the beneficiaries and remaining are at various stage of construction. The Vertical wise and year wise Central Assistance sanctioned and released along with houses sanctioned and completed since inception under PMAY-U is placed at Annexure-I.

The period of PMAY-U has been extended till 31st December 2024 for completion of already sanctioned houses till 31.03.2022. Moreover, States/ UTs have been advised to accelerate the pace of construction and ensure completion of sanctioned houses/projects within the stipulated timelines as per Detailed Project Report (DPR). The Ministry conducts regular meetings to monitor progress of the Scheme and completion of houses approved under the Scheme. The State/UT-wise details of houses sanctioned, grounded and completed under PMAY-U are at Annexure II.

Annexure-I

Annexure referred in reply to Rajya Sabha Unstarred Question No. 65 for 22.07.2024

Vertical wise and year wise Central Assistance sanctioned and released along with houses sanctioned and completed since inception under PMAY-U

Component		Particulars	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
In-situ Slum Redevelopment (ISSR)	Central Assistance (₹in Cr.)	Sanctioned	2,956	67	59	1,442	48	11	15	-	-	-
		Released**	1,682	407	325	95	28	2	-	11	76	-
	Houses (Nos)	Sanctioned	1,31,328	6,733	5,948	1,44,206	4,818	1,053	1,512	-	-	-
		Completed*	19,091	26,747	25,595	19,058	11,186	8,507	36,624	5,117	4,724	6,382
Credit linked Subsidy Scheme (CLSS)	Central Assistance (₹in Cr.)	Sanctioned	200	475	2,435	10,670	9,025	13,240	12,003	10,821	-	-
		Released	200	475	2,435	10,670	9,025	13,240	12,003	10,821	-	-
	Houses (Nos)	Sanctioned	5,835	22,607	1,12,449	4,27,004	4,16,403	6,05,751	4,83,871	4,30,300	-	-
		Completed	5,835	22,607	1,12,449	4,27,004	4,16,403	6,05,751	4,83,871	4,30,300	-	-
Affordable Housing in Partnership (AHP)	Central Assistance (₹in Cr.)	Sanctioned	3,493	2,080	8,746	4,798	1,191	1,392	2,139	-	-	-
		Released**	902	1,147	5,184	3,013	334	340	870	1,664	2,007	-
	Houses(Nos)	Sanctioned	2,32,855	1,38,666	5,83,068	3,19,862	61,730	92,792	1,42,613	-	-	-
		Completed*	710	5,867	14,194	2,55,248	62,463	1,22,961	1,08,022	1,53,566	1,07,355	44,021
Beneficiary Led Construction(BLC)	Central Assistance (₹in Cr.)	Sanctioned	2,431	7,245	15,148	21,892	18,503	14,121	17,575	8,411	7,022	-
		Released**	177	2,359	8,018	12,350	10,078	13,184	9,376	13,782	17,645	199
	Houses (Nos)	Sanctioned	1,62,048	4,84,895	10,09,837	14,59,562	12,33,853	9,41,398	11,71,652	5,60,754	4,68,121	-
		Completed*	-	11,764	1,55,618	10,35,161	3,41,520	6,86,310	4,01,188	9,55,324	7,82,777	2,52,042

*Includes houses grounded/completed during the period which were sanctioned in preceding years.

**Releases are inclusive of fund released against Central Assistance which were approved in preceding years.

Annexure referred in reply to Rajya Sabha Unstarred Question No. 65 for 22.07.2024

State/UT-wise details of houses sanctioned, grounded and completed under PMAY-U

Sl. No.		Name of the State /UT	Physical Progress (Nos)		
			Houses Sanctioned	Houses Grounded for Construction	Houses Completed
1	States	Andhra Pradesh	21,37,028	19,90,937	9,73,837
2		Bihar	3,14,477	3,05,811	1,47,979
3		Chhattisgarh	3,02,663	2,89,128	2,38,894
4		Goa	3,146	3,146	3,145
5		Gujarat	10,05,204	9,83,778	9,18,185
6		Haryana	1,15,034	93,153	68,114
7		Himachal Pradesh	12,758	12,668	10,705
8		Jharkhand	2,29,156	2,13,534	1,42,810
9		Karnataka	6,38,121	5,73,160	3,69,449
10		Kerala	1,67,322	1,47,721	1,23,453
11		Madhya Pradesh	9,61,147	9,49,265	8,01,068
12		Maharashtra	13,64,923	11,16,949	8,55,339
13		Odisha	2,03,380	1,80,647	1,47,148
14		Punjab	1,32,235	1,16,264	83,894
15		Rajasthan	3,19,863	2,64,357	1,91,971
16		TamilNadu	6,80,347	6,63,430	5,70,294
17		Telangana	2,50,084	2,44,219	2,24,659
18		Uttar Pradesh	17,76,823	17,33,051	15,47,101
19		Uttarakhand	64,391	60,160	34,504
20		West Bengal	6,68,953	6,12,998	4,00,257
Sub-total(States):-			113,47,055	105,54,376	78,52,806
21	NorthEastStates	Arunachal Pradesh	8,499	8,070	7,753
22		Assam	1,76,643	1,60,473	1,02,712
23		Manipur	56,037	48,657	14,699
24		Meghalaya	4,758	3,793	1,632
25		Mizoram	39,605	39,215	11,069
26		Nagaland	31,860	31,841	22,850
27		Sikkim	316	316	202
28		Tripura	92,854	84,751	74,049
Sub-total(N.E.States):-			4,10,572	3,77,116	2,34,966
29	Union Territories	A&N Island	376	376	47
30		Chandigarh	1,256	1,256	1,256
31		DNH&DD	9,947	9,947	9,230
32		Delhi	29,976	29,976	29,976
33		J&K	47,040	42,894	24,244
34		Ladakh	1,307	1,014	843
35		Lakshadweep	-	-	-
36		Puducherry	15,995	15,271	9,994
Sub-total(UT):-			1,05,897	1,00,734	75,590
Grand Total:-			118.64Lakh	114.33Lakh*	85.04Lakh*

* Includes grounded (4.01 lakh) and completed (3.41 lakh) houses of JnNURM during mission period.
